

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No.: 490./HCS

Date : 27.03.2024.

**OFFICE ORDER**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order that whenever the Registrar General is on tour or engaged in other duties, the Registrar shall attend to the work of the former, in addition to his/her own duties, without fail, which would also include attending to protocol matters, meetings and other official assignments, if any.

By Order,

*sd/-*  
**(S.P. Bhutia)**  
Registrar(Judicial Service)

**Copy to :-** 11948-53/HCS

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. P.A to Registrar General, High Court of Sikkim
5. Registrar, High Court of Sikkim
6. All Section-in-Charge, High Court of Sikkim
7. File
8. Guard file

  
**Central Project Coordinator**